

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 6449  
TO BE ANSWERED ON 6<sup>TH</sup> APRIL, 2018**

**FUNDS FOR SPINAL INJURY CENTRE**

**6449. SHRI ARJUN LAL MEENA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether funds have been sanctioned and disbursed for State Spinal Injury Centre in Rajasthan and if so, the details thereof;
- (b) whether it is proposed to release the remaining amount also to State spinal injury centre in Rajasthan;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(ASHWINI KUMAR CHOUBEY)**

(a) to (c): As per information received from the Department of Empowerment of Persons with Disabilities (Divyangian), Ministry of Social Justice & Empowerment, Government of India, under the Scheme of setting up of State/UT Spinal Injury Centres, an amount of Rs. 2.33 Crores has been released by the Ministry for setting up of State Spinal Injury Centre at SMS Medical College, Jaipur. In addition, Rs. 23.85 lakhs has also been released during 2017-18 for reimbursement of maintenance cost of 10 beds.

(d): Does not arise, in view of above.

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